

**Rejection of Delhi Declaration at the climate change meet
by the EU**

1618. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that European Union has rejected the draft of the Delhi Declaration circulated by the Indian Government at the climate change meet;

(b) if so, what are the details of the draft circulated; and

(c) what are the reasons given by the European Union for rejecting it?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) The European Union did not reject the draft of the Delhi Declaration. A group of developed countries, including the European Union wanted to initiate a process for beginning a dialogue on broader participation of countries in greenhouse gas mitigation commitments for period beyond 2012. This was resisted successfully by the developing countries, including India, on the grounds that the per capita greenhouse gas emissions of the developing countries, in general, were low in comparison to the developed countries, and that the overriding priority for the developing countries was poverty eradication for which economic growth was essential. The Delhi Ministerial Declaration on Climate Change and Sustainable Development was adopted by all Parties as a consensus document.

Funds Released by PFC

1619. SHRI S.M. LAL JAN BASHA: Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation has reduced its fund release programme for various power projects in the country;

(b) the details of funding released by the PFC in 2002-2003 so far; and

(c) the funds to be released in the remaining part of this financial year;

(d) the reasons for the PFC rejecting expansion of the power sector; and

(e) the steps proposed to assist States in setting up power projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) Power Finance Corporation (PFC) has increased its operation and funds release to various power projects over last few years. Sanctions and disbursements by it during the last five years is as under:

Year	Sanctions	Disbursement
1997-1998	2922	2026
1998-1999	3339	2467
1999-2000	5892	2805
2000-2001	7706	3230
2001-2002	8506	5150

(b) to (d) An amount of Rs. 3423.56 crores as per details given in Statement has been released upto 18.11.2002 by the Power Finance Corporation during the current financial year 2002-03 (See below). PFC has sufficient financial strength to meet additional requirements for funding bankable power projects in the country. Funds are released by PFC to only such projects which are economically viable and fulfil all the eligibility criteria for funding such projects.

(e) PFC in addition to the existing instrument of financing, has introduced several new instruments of financing by which entities in the power sector can look forward to improve their capacity and to modernize existing plants and other technological development. PFC is also giving grants for carrying out various types of studies to the power utilities. PFC is giving preference to reforms linked financing programme.

Statement

Disbursement to various Power utilities from 01 Apr., 2002 to 18 Nov., 2002

Region/State	State power utilities	Private power utilities	Central power utilities	Joint Sector power utilities	Loan to Equipment Manufacturer	Grand Total
1	2	3	4	5	6	7
Andhra Pradesh	581.22	0.00	0.00	0.00	1.67	583
Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0
Assam	1.64	0.00	0.00	0.00	0.00	2

1	2	3	4	5	6	7
Bihar	0.00	0.00	0.00	0.00	0.00	0
Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0
Delhi	110.09	0.00	0.00	0.00	0.00	110
Goa	4.28	0.00	0.00	0.00	0.00	4
Gujarat	12.08	0.00	0.00	0.00	0.00	12
Haryana	297.45	0.00	278.55	0.00	0.00	576
Himachal Pradesh	122.06	15.00	0.00	0.00	0.00	137
Jammu &	8.53	0.00	0.00	0.00	0.00	9
Jharkhand	0.00	0.00	0.00	0.00	0.00	0
Karnataka	110.40	0.00	0.00	0.00	0.00	110
Kerala	0.00	0.00	0.00	0.00	0.00	0
Madhya Pradesh	77.56	0.00	0.00	0.00	0.00	78
Maharashtra	219.36	0.00	0.00	0.00	6.33	226
Manipur	0.00	0.00	0.00	0.00	0.00	0
Meghalaya	0.00	0.00	0.00	0.00	0.00	0
Mizoram	0.00	0.00	0.00	0.00	0.00	0
Nagaland	2.47	0.00	0.00	0.00	0.00	2
Orissa	9.50	0.00	0.00	0.00	0.00	9
Punjab	3.56	0.00	0.00	0.00	0.00	4
Rajasthan	1038.45	0.00	0.00	0.00	4.75	1043
Sikkim	0.00	0.00	0.00	0.00	0.00	0
Tamil Nadu	37.52	0.00	0.00	0.00	0.00	38
Uttar Pradesh	155.50	0.00	236.00	0.00	0.00	392
Uttaranchal	50.00	0.00	0.00	0.00	0.00	50
West Bengal	39.59	0.00	0.00	0.00	0.00	40
TOTAL:	2881.26	15.00	514.55	0.00	12.75	3423.56

Hydro power potential in NER

1620. SHRI DRUPAD BORGOHAIN: Will the Minister of POWER be pleased to state:

(a) whether the Ministry has assessed the Hydro-electric power potential of whole North Eastern Region;